

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 18 OF 2017

Dated: 5th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Green Energy Association
Vs.**

.... Appellant(s)

Joint Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surbhi Pandey

Counsel for the Respondent(s) : Ms. Nikita Choukse for R-1

Ms. Rimali Batra
Mr. Krishana Dayama
Ms. Saroj Bala

Mr. Anand K. Ganesan for R-3 & 4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **28.05.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/kt